

5

OA-74/2024/EZ

Subject: - Forceful filling of pond and illegal construction despite East Kolkata Wetlands being a wetland reserve.

Sir,

We request to inform you that we belong to Village and PO- Uchheypota, PS-Narendrapur, District- South 24 Parganas, and we the undersigned are residents of Mouza-Bhagbanpur, J.L. no.008, Block-Sonarapur, PS-Narendrapur District- South 24 Parganas, RS Dag No. 437,438,439,440,447. Presently it is a pond. The owner/promoter of the pond has been filling the pond with soil using dumpers for quite some time and construction work is going on this pond like buildings, boundary walls, etc. Despite objections from the local village people, the promoters/construction workers are not listening. Despite the East Kolkata Wetland being a protected area, the work is going on without any government permission. Several social and religious events such as idol immersions, etc. was carried out in this pond.

It is our humble request to you to take appropriate steps and measures so that the pond could be retrieved.

Name and Address of Present Promoter or Pond Owner:

1. Ananta Mandol, (Father, deceased Nirapad Mandol).
2. Sannyasi Mandol (Father, deceased Mohan Mandol).

Address of 1 & 2: Village & Post- Uchheypota, PS- Narendrapur, District South 24 Parganas, Pin-700150.

Date: 18/01/2024

TO,

1. THE REGISTER NATIONAL GREEN TRIBUNAL EASTERN ZONE
BENCH,
HFXC+VR5, KADAMPUKUR VILLAGE, NEW TOWN, GHUNI,
WEST BENGAL, KOLKATA- 700156.

2. DISTRICT MAGISTRATE & COLLECTOR, SOUTH 24 PGS,
ALIPUR, KOLKATA-700027.

3. SECRETARY, DEPARTMENT OF FISHERIES BENFISH TOWER
(7&8 FLOOR) 31 GN BLOCK SECTOR-V,
SALT LAKE, KOL-700091.

4. CHIEF TECHNICAL OFFICER, EAST KOLKATA WETLANDS
MANAGEMENT AUTHORITY, DEPARTMENT OF
ENVIRONMENT, GOVT. OF WEST BENGAL, PRANISAMPAD
BHABAN, 5 TH FLOOR, LB-2, SECTOR-III, SALT
LAKE, KOLKATA-7000106.

5. THE WEST BENGAL POLLUTION CONTROL BOARD, THROUGH
THE MEMBER SECRETARY, DEPARTMENT
OF ENVIRONMENT, GOV. OF WEST BENGAL, PARIBESH
BHAWAN, 10A, BLOCK-LA, SECTOR-III,
BIDHANANGAR, KOLKATA-700106.

6. THE BLOCK LAND AND LAND REVENUE OFFICER, SONARPUR
DEVELOPMENT BLOCK, SOUTH 24 PGS, KOLKATA-700150

NGT, EZB, KOLKATA

Receipt No.

Date.....

NGT/BZB/Kol/22

29/01/2024

To, Judicial

29.1.24

To, ^{to, transfer to} Anindan

To, Brigada ji, please put upaz PG,
Nivedita
29/1/2024

22/2/24-2

বিষয়:-পূর্ব কলকাতা জলাভূমি সংরক্ষিত এলাকা হওয়ার সঙ্গেও বল পূবক পুকুর ভরাট ও বেআইনি নির্মাণ কাজ।

মহাশয়,

আপনার কাছে আমাদের অনুরোধ আমরা গ্রাম ও পোঃ- উচ্ছেপোতা, থানা-নরেন্দ্রপুর, জেলা- দক্ষিণ ২৪ পরগনা এর অন্তর্গত হইতেছি, আমরা নিম্ন স্বাক্ষরিত এখানকার বাসিন্দা, মৌজা- ভগবানপুর, জে.এল নং ০০৮, ব্লক-সোনারপুর, থানা- নরেন্দ্রপুর, জেলা- দক্ষিণ ২৪ পরগনা, আর এস দাগ নং ৪৩৭, ৪৩৮, ৪৩৯, ৪৪০, ৪৪৭ বর্তমানে এটি একটি পুকুর। পুকুরের মালিক/প্রমোটার বেশ কিছুদিন ধরে ডাম্পারে করে মাটি নিয়ে এসে পুকুর ভরাট করে দিচ্ছে এবং এই পুকুরের উপর প্রমোটারি কাজ চলছে, যেমন পাকা বিল্ডিং, পাঁচিল নির্মাণ কাজ চলছে গ্রামের মানুষ রা বারবার বাধা দিলেও কোনো কথা শোনেনি, এই পূর্ব কলকাতা জলাভূমি সংরক্ষিত এলাকা হওয়া সঙ্গেও কোনো সরকারি অনুমতি ছাড়াই এই কাজ গুলি চলছে, এই পুকুরটি উপর নির্ভর করে সামাজিক এবং ধর্মীয় অনুষ্ঠান চলতো, যেমন- প্রতিমা নিরঞ্জন।

আপনাদের কাছে আমাদের বিনীত নিবেদন এই ব্যাপারে যত্না যত ব্যাবস্থা নেবেন যাতে পুনরায় পুকুরটি ফিরে পাই।

বর্তমানে প্রমোটার বা পুকুরের মালিকের নাম ও ঠিকানা:

১. অনন্ত মন্ডল পিতা মৃত নিরাপদ মন্ডল।
২. সন্ন্যাসী মন্ডল পিতা মৃত মোহন মন্ডল।

১ ও ২ এর ঠিকানা: গ্রাম ও পোঃ- উচ্ছেপোতা, থানা- নরেন্দ্রপুর,
জেলা দক্ষিণ ২৪ পরগনা, পিন-৭০০১৫০.

তারিখ: ১৭/০১/২০২৪

ইতি-

গ্রাম বাসীবন্দ

ব্রজ সায়েন

পার্বতীমণ্ডল

মন্ডল বন্দ

ব্রজ বন্দ

মন্ডল সায়েন

বন্দাই চক

ব্রজ বন্দ

মন্ডল বন্দ

মন্ডল বন্দ